NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/20,21,22,23/ (IB)/2017

NAME OF THE PETITIONER(S)

: HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD

NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

1. ROHAN RAJASEKARAN Consel Jan
Respondent
2. N. Sivaleadou. Conseller
Postibilier

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that a connected matter is posted on 30.12.2017 wherein the respondent is the same and prayed for time to make submissions. Time is adjourned at request. Put up on 30.12.2017 at 10.30 A.M.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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